

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

LOK SABHA
STARRED QUESTION No. *3

TO BE ANSWERED ON MONDAY, JULY 22, 2024/ASHADHA 31, 1946 (SAKA)

FUNDS DISBURSED FOR CENTRALLY SPONSORED SCHEME

*3. SHRI DAGGUMALLA PRASADA RAO
SHRI KESINENI SIVANATH

Will the Minister of FINANCE be pleased to state:

- (a) the details of funds disbursed to the State of Andhra Pradesh for implementing centrally sponsored schemes during the last five years;
- (b) whether the State has contributed matching components for the implementation of these schemes in the last five years;
- (c) if so, the details thereof along with the funds contributed by the State Government classified year-wise for the last five years;
- (d) whether the State Government has submitted the utilization certificates for the funds utilized under the schemes;
- (e) if so, the details thereof classified year-wise for the last five years; and
- (f) if not, the reasons therefor?

ANSWER

THE MINISTER OF FINANCE
(SMT. NIRMALA SITHARAMAN)

(a) to (f): A statement is laid on the table of the House.

STATEMENT REFERRED IN PART (A) TO (F) OF THE REPLY TO THE LOK SABHA STARRED QUESTION NO. *3 RAISED BY SHRI DAGGUMALLA PRASADA RAO AND SHRI KESINENI SIVANATH REGARDING “FUNDS DISBURSED FOR CENTRALLY SPONSORED SCHEME” DUE FOR ANSWER ON 22ND JULY, 2024

(a) to (f): The Ministry of Finance allocates funds through the budgetary process to different Ministries/Departments for each of the schemes/programmes including the Centrally Sponsored Schemes (CSS). Thereafter, the respective Ministry/Department releases Central share of CSS funds to State Governments as per guidelines of the respective schemes. Subsequent releases to States are based on submission of Utilization Certificates as per General Financial Rules (GFRs) for the funds released earlier. The funds that remain unutilized are adjusted towards the Grants-in-Aid payable during the next financial year. The year-wise details of funds released under the CSS to the State of Andhra Pradesh in the last five years from 2019-20 to 2023-24 are as follows:

(Rs. in crore)

2019-20	2020-21	2021-22	2022-23	2023-24
11,003.60	12,928.69	9,696.98	16,114.94	13,313.77

Source: PFMS reports - gross releases excluding subsequent accounting adjustments.

Consolidated information on contribution of State’s matching share is maintained in the Public Financial Management System (PFMS) only after 2020-21. The year-wise details of matching share of CSS contributed by the State of Andhra Pradesh are provided as under;

(Rs. in crore)

2021-22	2022-23	2023-24
12,167.68*	6,582.58	8,023.13

**: The State’s share contributed may include outstanding matching State’s share of previous financial years.*
